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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/15	TP 28/17	For compliance of office objections raised by registry	433( e)	The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Akash Ratakonda	Petitioner	
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**ORDER**

Counsel for Petitioner is present. He has filed memo to order notice to the Directors. He has filed memo showing the addresses of the two Directors. Issue notice to the Directors. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on the Directors and to file proof of service. List it on 22/02/2018.

  
**Member (T)**

  
**Member (J)**